## GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:2083 ANSWERED ON:10.03.2010 ACQUISITION OF LAND Nagorao Shri Dudhgaonkar Ganeshrao;Pandey Shri Ravindra Kumar

## Will the Minister of COAL be pleased to state:

- (a) whether the Government proposes to acquire land for development of coal projects by private and public companies in the country;
- (b) if so, the details thereof alongwith the names of the companies who have been allocated these land during the last three years and the current year, company-wise, and year-wise; (c) whether the private/public companies have not set up coal projects on allotted land after lapse of several years;
- (d) if so, the details of the pending coal projects, State-wise and the reasons therefor; (e) whether the Government proposes to return the land acquired from farmers by the coal companies in case coal projects are not started on the said land; and
- (f) if so, the details thereof alongwith the policy laid down by the Government in this regard?

## **Answer**

THE MINISTER OF STATE (INDEPENENT CHARGE) IN THE MINISTRY OF COAL AND THE MINISTER OF STATE (INDEPENENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION(SHRI SRIPRAKASH JAISWAL)

(a) & (b): Ministry of Coal acquires land under the Coal Bearing Areas (Acquisition & Development) Act,1957 for development of coal projects by Government companies. The said Act does not provide for acquisition of land for private companies The year-wise and company-wise details of the area of land acquired during the last three years and the current year (upto 28.2.2010) for the Government companies are as under:

2006-07 2007-08 2 (upto 28.2.20	008-09	ear fear fea 2009-10	ir	
1. Eastern Coalfields Ltd.	81.620	96.220	36.380	
2. Bharat Coking Coal Ltd.	46.030	0.350	6.950	
3. Central Coalfields Ltd.			2005.438	
4. Northern Coalfields Ltd.				
5. Western Coalfields Ltd.	868.020	673.800	324.530	
6. South Eastern Coalfields Ltd.	1166.5	724.296	32.392	9.258
7 Mahanadi	470.158	112.966	452.845 1	190.030

Year Year Year Year

Company

8. NTPC Ltd. -- 590.610 3430.770

Total 2632.404 1607.632 3449.145 4630.058

- (c) & (d): Acquisition of land is being made for the Government companies as per the project reports. The actual physical possession of land acquired by notifying it, sometimes requires considerable time and persuasion of the land losers. Besides this, statutory clearances such as environment clearance, forest clearance in respect of forest land, etc. have to be obtained before actual utilization of the land. The entire land acquired is to be utilized for coal projects as per the project reports and the mining plans in a phased manner.
- (e): The land acquired during the last three years and in the current year, as mentioned in reply to (a) & (b) above, is in the process of being utilized and yet to be exploited completely. Therefore, there is no proposal, at this stage, to return the acquired land.
- (f): Does not arise in view of reply to (e) above. Besides, there is no laid down policy of the Government to return the acquired land.